To be published in the Gazette of India Extraordinary (Part-I, Section-1)

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi -110 011

Public Notice No. 49 /2015-20
New Delhi, Dated 31st March, 2021

Subject: Amendment in Appendix-2K providing for updation of IEC – reg.

In exercise of powers conferred under paragraph 1.03 and 2.04 of the Foreign Trade Policy 2015-2020, the Director General of Foreign Trade hereby inserts a new provision under S.No. 6 of Para 1 Appendix 2K (Scale of Application Fee and procedure for Deposit/Refund of Application Fee/Penalty etc) of Foreign Trade Policy, 2015-2020, as under:

<table>
<thead>
<tr>
<th>S.No.</th>
<th>Particulars</th>
<th>Scale of Fee (in Rupees)</th>
</tr>
</thead>
<tbody>
<tr>
<td>6(A)</td>
<td>Annual Updation of IEC during the period April to June as per Para 2.05 of HBP</td>
<td>Nil</td>
</tr>
</tbody>
</table>

2. Effect of this Public Notice: No fee shall be charged on application for updation of IEC between April -June of each year.

(Amit Yadav)
Director General of Foreign Trade &
Ex-officio Additional Secretary to the Government of India
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(File No.01/93/05/AM-12/PC-II(B)/E-1188)